Title: Need to appoint Judges in Courts of Murshidabad.

SHRI MD. BADARUDDOZA KHAN (MURSHIDABAD): Hon. Speaker Madam, with your kind permission, I would like to draw the attention of our hon. Law Minister.

As we all know a huge number of cases are pending in the various courts of our country due to insufficient courts and insufficient judges. To combat this situation, the Government decided to set up some fast track courts. Accordingly, nine courts were set up in Murshidabad district but it is a great regret that out of nine in four courts there are no judges and the public are just coming and going back. गरीब आदमी को न्याय गरी कि तार कर है। ज्यादातर गरीब आदमी न्याय पाने के तिए कोर्ट के चक्कर तगा रहा है। So, I urge upon the Government through you to take some immediate steps to appoint judges in these courts. In Murshidabad, district in four courts, there are no judges; and 10,000 cases are pending in nine courts. It is a serious issue. So, I again request the Government through you to take some immediate steps to resolve this issue. Thank you.